

Central Administrative Tribunal  
Principal Bench

OA No. 1519/2014

New Delhi, this the 28<sup>th</sup> day of January, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. A. K. Bishnoi, Member (A)**



Shri Jagdish, Aged about 55 years,  
Junior Engineer (Electrical)  
S/o late Sh. Sardar Singh,  
r/o Flat No.2, Palika Complex,  
Jor Bagh, Lodhi Road,  
New Delhi-110 003  
- Applicant

(By Advocates: Shri Ajesh Luthra with Mr. Jatin Prashar)

Versus

NDMC (New Delhi Municipal Corporation)  
Through its Chairman,  
Palika Kendra, Sansad Marg,  
New Delhi-110 001  
- Respondent

(By Advocate: Ms. Sriparna Chatterjee)

**: O R D E R (ORAL) :**

**Justice L. Narasimha Reddy:**

Learned counsel for the applicant submits that the OA has become infructuous on account of various developments that have taken place during the pendency of the OA.

2. In that view of the matter, the OA is dismissed as infructuous. There shall be no order as to costs.

**(A.K. Bishnoi)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

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